## HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Imphal the 27<sup>th</sup> September, 2023

No. HCM/1/96-BENCH/

: It is informed to all learned

members of the Bar and litigants that in view of non-availability of Hon'ble Mr. Justice A. Bimol Singh to hold court on 27.09.2023, it is notified as under:

- Matters listed on 27.09.2023 before the single bench of Hon'ble Mr. Justice A. Bimol Singh shall be listed from 3<sup>rd</sup> October, 2023 onwards.
- ii) Interim orders, if any subsisting on above said matters shall be extended till the next listing date.
- iii) Item(s) under Delivery of Judgment published in the cause list dt. 27.09.2023 before the Division Bench comprising Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma will be delivered by the latter.

By Order etc.

-Sd/-

(OJESH MUTUM) **REGISTRAR (JUDL)** HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 17-174-90 Copy to:

Imphal, the 27th Sept., 2023

- 1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur. 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
  The Advocate General, Government of Manipur.
  The Registrar General, High Court of Manipur.
  The Registrar (Admn.)/(Vigilance), High Court of Manipur.
  The Government Advocates, Government of Manipur.

- 8. The Deputy Solicitor General of India, High Court of Manipur.
- 9. The President, High Court Bar Association, Manipur.
- 10. The President, AMBA, Manipur.
- 11. All the Joint Registrars, High Court of Manipur.
- 12. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
- VA. The System Analysts, High Court of Manipur.
  - He is requested to upload the same on official website.
- 15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 16. All the Court Masters, High Court of Manipur.
- 17. The Concerned/Guard File.

**REGISTRAR (JUDL.)** HIGH COURT OF MANIPUR